

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1565
ANSWERED ON:27.02.2003
FUNDS ALLOCATED FOR WELFARE PROGRAMMES IN CHHATTISGARH
P.R. KHUTE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the funds allocated by the Union Government to Chhattisgarh for implementation of welfare programmes during each of the last two years;
- (b) whether the funds allocated have actually been utilized by the State Government; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a): Funds are not allocated State-wise but scheme-wise. The allocation of funds to a State depends upon complete proposals received with the recommendations of the State Government and utilization certificates for each release. During the last two years, funds were released under various welfare programmes in Chhattisgarh as per statement enclosed.

(b) & (c): State Governments are released funds only after utilization certificate has been received in respect of the amounts released during the previous years.

Annexure

Reply to Part (a) of Lok Sabha USQ No.1565 for 27.2.2003

FUNDS RELEASED UNDER WELFARE SCHEMES TO CHATTISGARH DURING LAST TWO YEARS

(Rs. in lakh)

Scheduled Caste Development	2000-01	2001-02		
Rele- UC Rele- UC ased recd ased recd for for				
1 Special Central Assistance to Special Component Plan for SCs	500.00	284.28	414.68	465.1
2 Post Matric Scholarship to the students belonging to Scheduled Castes	0.00	0.00	229.91	229.91
3 Pre-Matric Scholarship to the children of those engaged in unclean occupation	0.00	0.00	2.24	2.24
4 Assistance to VOs for Scheduled Castes	0.00	0.00	3.32	3.32
5 National Scheme of Liberation & Rehabilitation of Scavengers	15.00	NR	0.00	0.00

Minorities

6 Pre Examination Coaching for Weaker Sections based on economic criteria 0.00 0.00 1.39 1.39

Welfare of Persons with Disabilities

7 National Programme for Rehabilitation of Persons with Disabilities 207.00 NR 156.05 NR
8 Scheme to promote voluntary action for persons with disabilities 6.57 6.57 5.52 5.52

9 Scheme of assistance to Disabled to purchase and fitting of Aids and Appliances 0.00 0.00 7.54 7.54

Social Defence

10 Scheme for Prohibition & Substance (Drug) Abuse Prevention 0.00 0.00 2.84 2.84
11 Construction of Old Age Homes 0.00 0.00 10.00 NR

NR = Utilization Certificate not received